

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

26


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/550/(IB)/2017
NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD
NAME OF THE RESPONDENT(S) : EFFEL EXPORTS PVT LTD
UNDER SECTION : Sec 9

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	N. I. C. BHANSALI	PCS In Retiree	
----	-------------------	----------------	--

ORDER

Counsel for petitioner present. While making submissions, counsel for petitioner submitted that he has complied with the statutory requirements as per the provisions of the IB Code, 2016. He stated that he has also sent copy of the petition to the other side. No representation on behalf of the respondent. Counsel for petitioner is directed to send private notice to the respondent for his appearance and submissions and file proof of the same by way of an affidavit by the next date of hearing. Put up on 22.08.2017 at 10.30 A.M.

Sd/-

(K. Anantha Padmanabha Swamy)
Member (Judicial)